

**F.No. 11/16/2018- PRP&P**  
**National Human Rights Commission**  
**(PRP&P DIVISION)**

C-Block, INA  
New Delhi- 110023  
Date: 29<sup>th</sup> June 2018

**ORDER**

**Sub: Constitution of Core Group on Disability and Elderly Persons**

As decided by the Commission in its agenda meeting (03/2018) held on 7 May 2018, the existing two Core Groups of NHRC, i.e. the Core Group on Disability and the Core Group on Protection and Welfare of Elderly Persons, have been reconstituted to form a combined Core Group on Disability and Elderly Persons. The Core Group will consist of the following members:-

1. Shri Rajive Raturi  
Sr Director, Disability Rights initiative in Human Rights Law Network, New Delhi
2. Dr. Manjari Tripathi  
Professor Neurology, Department of Neurology, AIIMS, New Delhi
3. Shri Kavindra Gill  
Advocate, Ghaziabad, Uttar Pradesh
4. Shri V. Sundharesan  
Advocate, Tamil Nadu
5. Dr. Nidhi Goyal  
Founder & Director, Rising Flame, Mumbai
6. Shri Mathew Cherian,  
Chief Executive, HelpAge India, New Delhi
7. Dr. S. Siva Raju  
Deputy Director, TISS Hyderabad Campus
8. Dr. Digambar N. Chapke  
President, All India Senior Citizens' Confederation (AISCCON), Mumbai
9. Dr. Abha Chaudhary  
Chairperson, ANUGRAHA, New Delhi
10. Shri K.R. Gangadharan  
Director, Heritage Hospital and Chairman, Hyderabad

**Representatives of Ministries/Government bodies**

11. The Chief Commissioner for Persons with Disabilities  
New Delhi

12. The Chairman  
Rehabilitation Council of India, New Delhi
13. Joint Secretary  
Department of Empowerment of Persons with Disabilities, Ministry of Social Justice and Empowerment, New Delhi.
14. Joint Secretary  
Social Defence Division, Ministry of Social Justice and Empowerment,  
New Delhi
15. Joint Secretary,  
Ministry of Health and Family Welfare, New Delhi
16. Joint Secretary  
Ministry of Rural Development, Government of India, New Delhi

**NHRC Special Rapporteur**

17. Shri P.K Pincha, Special Rapporteur (Disability), NHRC

**Special Invitees**

18. Upto five Special Invitees with the approval of the Hon'ble Chairperson,  
NHRC.

2. The terms of reference of the Core Group are as under:

- i. to review the existing government policies, laws/rules/orders etc. and other material from human rights perspective and make an assessment of current status of enforcement of the rights of the elderly in different states/UT's in India;
- ii. to identify voids and gaps in the policy framework for implementation and to suggest measures to fill the same;
- iii. to identify the important human rights issues concerning the elderly and persons with disabilities and to suggest measures as appropriate for better protection of their rights;
- iv. to suggest a plan of action for enforcement of rights of elderly and persons with disabilities;
- v. to examine the best practices in India and abroad dealing with the care of elderly and persons with disabilities;
- vi. to advice the Commission on implementation of rights mentioned in the Convention on Rights of Persons with Disabilities (CRPD) and gaps in implementation, if any, from time to time;
- vii. to study the functioning of focal points/coordination mechanism set up by Centre and States and to suggest improvements to the Commission for greater effectiveness;

- viii. to monitor recommendations made by NHRC since 1993 for protection and promotion of human rights of persons with disabilities and elderly persons.
2. The Core Group will meet as and when deemed necessary, in the Commission.
  3. The participating Members of the Core Group shall be entitled for an honorarium of Rs. 2000/- and local transportation of Rs. 1000/-. The Members based outside Delhi shall also be entitled for reimbursement of economy class Air Fare (by Air India) for the to and fro journey undertaken by them in connection with the Core Group meetings.
  4. This issues with the approval of the Competent Authority.



(Dr. M.D.S. Tyagi)  
Joint Director (Research)  
Tel: 011-24663245-46

To:

1. Shri. Rajive Raturi, Sr Director, Disability Rights initiative in Human Rights Law Network, Advocates for Public Justice Foundation, Pocket B, Third Floor, Sidhartha Extension, New Delhi, Delhi 110014.
2. Dr. Manjari Tripathi, Professor Neurology, Department of Neurology, AIIMS Campus, Ansari Nagar East, New Delhi, Delhi 110029
3. Sh. Kavindra Gill, Advocate, G-443, Govindpuram, Ghaziabad- 201013.
4. Sh. V. Sundharesan, 356, High Road, Chengalpattu, Kancheepuram District., Tamil Nadu - 603 002,
5. Dr. Nidhi Goyal, Rising flame 702, blossom building, Adrash Lane of Marve Road, Malad West Mumbai-400064. .
6. Shri Mathew Cherian, Chief Executive, HelpAge India, C-14, Qutab Institutional Area, New Delhi-110016
7. Dr. S. Siva Raju, Professor and Chairperson, Centre for Development Studies, Tata Institute of Social Sciences(TISS), VN Purav Marg, Deonar, Mumbai-400088
8. Dr. Digambar N. Chapke, President, All India Senior Citizens' Confederation (AISCCON), Jyestha Nagarik Bhavan, Plot No 7C, Sector 12, Near Gaondevi Mandir, Nerul (West), Navi Mumbai - 400 706.
9. Dr. Abha Chaudhary, Chairperson, ANUGRAHA, B-33, Arya Nagar Apartments, 91, IP Extension, Patparganj, New Delhi-110092
10. Shri K.R. Gangadharan, Director, Heritage Hospital and Chairman Heritage Foundation, 6-3-907/2, Somajiguda, Hyderabad-500082
11. The Chief Commissioner for Persons with Disabilities, Sarojini House, 6, Bhagwan Das Road, New Delhi, Delhi 110001

12. Chairman, Rehabilitation Council of India, B-22, Qutab Institutional Area, New Delhi, Delhi 110016
13. Joint Secretary, The Department of Empowerment of Persons with Disabilities, Pandit Deendayal Upadhyaya National Institute For The Persons With Physical Disabilities (divyangjan) Ministry Of Social Justice And Empowerment (govt. Of India, 4, Vishnu Digamber Marg, New Delhi, Delhi 110002
14. Joint Secretary, (Social Defence Division) Ministry of Social Justice and Empowerment, c-wing, shastri bhawan, New Delhi-110001
15. Joint Secretary, Ministry of Health and Family Welfare, Government of India, A Wing, Nirman Bhawan, Maulana Azad Road, New Delhi - 110 011
16. Joint Secretary, Ministry of Rural Development, 1st Floor, Krishi Bhavan, Rafi Ahmed Kidwai Marg, Rajpath Area, Central Secretariat, New Delhi, Delhi 11000.
17. Shri Prasanna Kumar Pincha, Special Rapporteur, NHRC, Flat no. 7 (Ground Floor), Narmada tower-I, Pocket D6, Vasant Kunj, New Delhi-110070

Copy for information to:-

1. PPS to Chairperson
2. PPS to Member (JPCG)
3. PPS to Member (JDM)
4. PPS to Member (JK)
5. Secretary General
6. DG (Investigation)
7. Registrar (Law)
8. Joint Secretary (T&R)/Joint Secretary (P&A)
9. Director (A)
10. US (C), US(E), US(GA), SSA, DD (M&C)
11. Sr. AO, AD (Pub.)